NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

W DELHI

C.P NO. 129(MB)/2008 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY:

Union of India

Vs.

M/s. Panther Investrade Ltd. & ors.

SECTION OF THE COMPANIES ACT: 388(B) of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURE

1. Sorovsay Kymarchanbey, Law Consultant/Adv. 3 DOI/SFIO- Bally

Order

Orders pronounced.